

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016**

Dated: 4th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.

.... Appellant (s)

Vs.

Duggar Fiber Pvt. Ltd. & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Vibhav Choudhary

Counsel for the Respondent(s)

:

Ms. Manu Seshadri
Mr. Devang Gautam for R-2

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter for hearing on **18.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk